

1	2	3	4	5
15.	J&K	25.6	35.0	14.8
16.	Jharkhand	56.5	49.8	32.3
17.	Karnataka	37.6	43.7	12.6
18.	Kerala	22.9	24.5	15.9
19.	Lakshadweep	-	-	-
20.	Madhya Pradesh	60.0	50.0	35.0
21.	Maharashtra	37.0	46.3	16.5
22.	Manipur	22.1	35.6	9.0
23.	Meghalaya	48.8	55.1	30.7
24.	Mizoram	19.9	39.8	9.0
25.	Nagaland	25.2	38.8	13.3
26.	Orissa	40.7	45.0	19.5
27.	Puducherry	-	-	-
28.	Punjab	24.9	36.7	9.2
29.	Rajasthan	39.9	43.7	20.4
30.	Sikkim	19.7	38.3	9.7
31.	Tamil Nadu	29.8	30.9	22.2
32.	Tripura	39.6	35.7	24.6
33.	Uttar Pradesh	42.4	56.8	14.8
34.	Uttarakhand	38.0	44.4	18.8
35.	West Bengal	38.7	44.6	16.9

Regulation of release of sugar

†2809.SHRI BALAVANT ALIAS BAL APTE:

SHRI ANIL MADHAV DAVE:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

†Original notice of the question was received in Hindi.

- (a) whether a mechanism to regulate release of sugar is in force;
- (b) if so, the details thereof and its impact on the price of sugar in the country and the month-wise price of sugar in the domestic market during the last year;
- (c) whether a similar regulatory system is also in force in any other industry of the country;
- (d) if so, the details thereof; and
- (e) if not, the justification for retaining this mechanism in the sugar industry?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) Yes, Sir.

(b) Under the regulated release mechanism, there is judicious release of sugar every month in the country for the domestic market. The purpose is to ensure availability of sugar at reasonable prices, throughout the year, keeping in mind the domestic demand and supply situation, international scenario, market sentiments etc. A statement indicating the retail prices of sugar in the country during the last year *i.e.* from December, 2010 to November, 2011 is given in Statement (*See below*).

(c) to (e) Sugar is an essential commodity of mass consumption. The manufacturing of sugar is carried out for five to six months in a year whereas it is consumed throughout the year. Through the regulated release mechanism, the Government endeavours to safeguard the interest of sugarcane growers, sugar producers and the general public. Hence the special regulatory mechanism, which is operational in the sugar industry, is being continued.

Statement

*Retail prices of sugar during the period from December, 2010 to
November 2011 in the four metropolitan cities*

(Rs. Per kg.)

Centre	Dec. 2010	Jan. 2011	Feb. 2011	Mar. 2011	Apr. 2011	May 2011	June 2011	July, 2011	August, 2011	Sept, 2011	Oct. 2011	Nov. 2011
Delhi	33.00	33.00- 34.00	33.00	32.00- 33.00	32.00	32.00	32.00	31.00- 32.50	32.00- 33.00	33.00	33.00- 34.00	33.00- 36.00
Mumbai	32.00- 33.00	33.00- 34.00	32.00- 33.00	31.00- 32.00	32.00	31.00- 32.00	31.00	30.00- 32.00	32.00	32.00- 33.00	32.00- 33.00	33.00- 34.00
Kolkata	32.00- 33.00	32.00- 33.00	32.00	32.00- 33.00	31.00- 32.00	32.00	32.00	32.00	32.00	32.00- 32.50	32.00- 33.00	32.00- 34.50
Chennai	32.00- 33.00	31.00- 32.00	30.00- 31.00	29.00- 30.00	29.00	29.00	29.00	29.00- 31.00	30.00- 31.00	30.00- 32.00	31.00- 32.00	30.67- 32.00

(Source: Price Monitoring Cell, Department of Consumer Affairs)